

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ASIAN CHEMICAL WORKS (BOMBAY) PRIVATE LIMITED

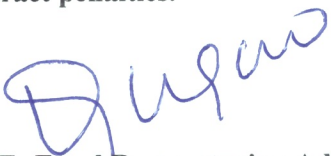
1.	Name of Corporate Person	Asian Chemical Works (Bombay) Private Limited
2.	Date of Incorporation of Corporate Person	7th April, 1981
3.	Authority Under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Person	U24110MH1981PTC024209
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	Asian House 29 Kandevitta village Road Off Kurla Andheri Road, Mumbai, Maharashtra, India, 400059
6.	Liquidation Commencement Date of the Corporate Person	19th May, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	IPE - Excel Restructuring Advisory LLP (Formerly known as DMKH Insolvency Resolution Services LLP) Through its Designated Partner Mr. Dilipkumar Natvarlal Jagad appointed as Liquidator Address: 105 AND 106, Midas Tower, Sahar Plaza, Andheri Kurla Road, Andheri East, J.B. Nagar, Mumbai-400059. Regd. Email Id: Info@exceladvisory.in Process Email Id: asianchemvol@gmail.com Mobile No.: +91-9821142587 IBBI Regn. No.: IBBI/IPE-0061/IPA-1/2025-26/50094
8.	Last Date for Submission of Claims	18th June, 2026

Notice is hereby given that the Asian Chemical Works (Bombay) Private Limited has commenced voluntary liquidation on 19th May, 2026.

The stakeholders of Asian Chemical Works (Bombay) Private Limited are hereby called upon to submit a proof of their claims, on or before 18th June, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



IPE- Excel Restructuring Advisory LLP
(Formerly known as DMKH Insolvency Resolution Services LLP)
IBBI Regn. No.: IBBI/IPE-0061/IPA-1/2025-26/50094

AFA Valid till 30/06/2026

Through its Designated Partner **Mr. Dilipkumar Natvarlal Jagad** Liquidator in the matter of Asian Chemical Works (Bombay) Private Limited-In Voluntary Liquidation.

Date: 22nd May, 2026
Place: Mumbai